

**IN THE INCOME TAX APPELLATE TRIBUNAL
"SMC" BENCH, MUMBAI**

**SHRI AMARJIT SINGH, ACCOUNTANT MEMBER
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

**ITA No. 3095/MUM/2023
(Assessment Year 2011-12)**

Tukaram Ramchandr Yedge

Total Finaalfa India Ltd., Plot No. 26,
MIDC, Mhape, Vashi,
Navi Mumbai – 400703
[PAN: ACTPY5709K]

..... **Appellant**

Income Tax Officer, Ward 28(3)(5),
3rd Floor, Room No. 323, Tower No. 6,
Vashi Railway Station Complex, Vashi,
Navi Mumbai - 400705

Vs

..... **Respondent**

CORRIGENDUM

1. In the order, dated 28/12/2023, passed by "SMC" Bench of the Tribunal in ITA No. 3095/Mum/2023 the Permanent Account Number of the Appellant has been incorrectly mentioned as '**AAACS8577K**' instead of '**ACTPY5709K**' in the cause title. The said mistake is hereby rectified by way of the present corrigendum and the Permanent Account Number mentioned as '**AAACS8577K**' in the cause title on the first page of the order, dated 28/12/2023, shall stand replaced by and be read as '**ACTPY5709K**'.

Sd/-
(Amarjit Singh)
Accountant Member

Sd/-
(Rahul Chaudhary)
Judicial Member

मुंबई Mumbai; दिनांक Dated : 24.07.2024
Poonam Mirashi,
Stenographer

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त/ The CIT
4. प्रधान आयकर आयुक्त / Pr.CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार /(Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai